

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.2795  
TO BE ANSWERED ON 06.08.2015**

**LOSS MAKING PSUs**

**2795. SHRI JYOTIRADITYA M. SCINDIA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government proposes to divest stake in any of the Public Sector Undertakings (PSUs) under Ministry of Power and if so, the details thereof;
- (b) the performance of all loss-making PSUs under the Ministry of Power for last three years; and
- (c) whether the Government proposes to divest stake in all loss-making PSUs under the Ministry of Power and if so, the details thereof and reasons therefor?

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL AND NEW & RENEWABLE ENERGY**

**( SHRI PIYUSH GOYAL )**

(a) : Yes, Madam.

The Government has approved proposals for Disinvestment in two Power Sector Central Public Sector Undertakings (CPSUs) as shown below :

(i)	National Hydroelectric Power Corporation Ltd. (NHPC)	-	11.36%
(ii)	National Thermal Power Corporation (NTPC)	-	5%

(b) : None of the CPSUs of Ministry of Power has made any loss during the last three financial years.

(c) : The present Disinvestment Policy of the Government is to divest stake in CPSUs which are profit making over the last three financial years.

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